

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH, HYDERABAD. ²⁶

OA.NO.818/1999

Between

Date: 10-8-99

T. Nageswara Rao

..Applicant

and

1. The Chief post Master General
A.P. Circle, Hyderabad.
2. The Post Master General
Vijayawada Krishna (DT)
3. The Sr. Supdt of post offices
Bhimavaram, West Godavari (DT)

..Respondents

Counsel for the Applicant

..PV. Subrahmanya Sarma

Counsel for the Respondents

..K. Narahari, Addl. CGSC

CORAM:

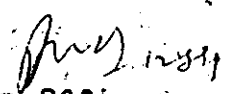
THE HON'BLE MR. R. RANGARAJAN MEMBER (ADMN)

THE HON'BLE MR. B.S. JAI PARAMESHWAR MEMBER (JUDL)

THE TRIBUNAL MADE THE FOLLOWING ORDERS:

Mr. S. Ramakrishna Rao for Mr. Subrahmanya Sarma
for the ~~respondents~~ applicant and Mr. K. Narahari for the respondents.

The learned counsel for the applicant submits that
he is withdrawing the OA. He is permitted to do so.


Section Officer.

COPY TO:-

1. HDHND
2. HRRN M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

1ST AND II nd COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN)

THE HON'BLE MR. B.S. JAI PARAMESHWAR
MEMBER (JUDL)

ORDER DATE: 10/8/99

MA/RA/CP.NO

IN

DA.NO. 818/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

केन्द्रीय प्रशासनिक अप्रतिवेदन
Central Administrative Tribunal
दस्तावेज / DESPATCH

13 AUG 1999

हयसबाद ब्याचपीठ
HYDERABAD BENCH